

DIVISION BENCH
COURT - I

P-104

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/239(KB)2022
IA(I.B.C)/454(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD APRIL 2024

IN THE MATTER OF	STATE BANK OF INDIA VS NARENDRA KUMAR AGARWAL
UNDER SECTION	SECTION 95(1)

Appearance VC and Physical (Hybrid) Mode

Ms. Smriti Das, Adv.] For Financial Creditor
Ms. Alisha Kar, Adv.

Mr. Avirup Chatterjee, Adv.] For Respondent
Mr. Prasenjit Pal, Adv.
Mr. Rishav Das, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. IA(IBC)/454(KB)2024
 - a. Ld. Counsel appearing for the State Bank of India seeks one week's time to file its objections in IA/454/2024. Time is allowed.
3. Post this matter thereafter on **13.05.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**